

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 97 of 2016 & IA Nos. 241 & 242 of 2016

Dated: 16th May, 2016

**CORAM: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Talwandi Sabo Power Ltd.	 Appellant(s)
	Versus	
Punjab State Power Corpn. Ltd. & Ors.	 Respondent (s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri, Adv.
Mr. Ruth Elwin, Adv.

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Poorva Saigal &
Mr. Shubham Arya for R-1
Mr. Sakesh Kumar for R-3

ORDER

We have heard learned counsel for the appellant.

List the matter for further hearing on **17.05.2016 at 2:30 p.m.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**